



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
24	WA/198/2023 FIXED	PANCHARATNA KRISHI PAM S.S LTD AND ORS . Versus THE STATE OF ASSAM AND 3 ORS . E	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC. REVENUE

LEAVE NOTE OF ADVOCATES FOR 13/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
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28)	MR K K MAHANTA (Sr. Advocate)	13-02-2024	To	13-02-2024
29)	MR. K K PARASAR	15-02-2024	To	20-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
16	WP(C)/82/2024 AT 2:00 P.M.	BATEN PARAMANIK @ ABDUL BATER Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN MR A MALEK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
MOTION				
17	WP(C)/236/2024 FIXED	BAHATAN NESSA Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/623/2024 FIXED	MD KHAMAL AZAD @ KALAM AZAD @ A KALAM Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
15	WP(C)/7070/2022 (AT 10:15 AM)	RUHUL AMIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D A KAIYUM MR. M S MONDAL	MR. S DUTTA(SC, P AND R.D.)
16	WP(C)/511/2024 CAVT. NO.00812/024, (AT 10:15 AM)	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR A D CHOUDHURY (FOR CAVEATOR) MR A SARMA MR. S DUTTA
MOTION				
17	WP(C)/617/2024 FIXED	M/S RADHIKA EXPRESS SERVICE Versus THE UNION OF INDIA AND 3 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	MR. S S ROY DY.S.G.I.
ADMISSION				
18	WP(C)/4312/2023 CAVT. NO.06892/023, B/O	JINNAT ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (r-8) MR. M A I HUSSAIN (r-8) MR N Z CHOUDHURY (r-8)
19	WITH WP(C)/4293/2023	ABDUL BAREK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR A R BHUYAN (R8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (R8)
20	WITH WP(C)/4309/2023 CAVT. NO. 06882/023,	SAYED ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (FOR CAVEATOR) (r-8) MR N Z CHOUDHURY (r-8)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
17 WP(C)/721/2024 B/O	SUSHILA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GMC

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/737/2024 B/O	ASSAM STATE TEXTBOOK CORPORATION EMPLOYEES UNION AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, ELEM. EDU SC, INCOME TAX SC, ASTBP SC, FINANCE
ORDERS				
55	I.A.(Civil)/383/2024 IN WP(C) 4305/2023(D/O), B/O in WP(C)/4305/2023	NABADWIP NANDI Versus THE STATE OF ASSAM AND 9 ORS.	MR. P J PHUKAN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	FAO/6/2024 CAVT. NO.12922/023, FIXED WITH I.A.(Civil)/119/2024 in FAO/6/2024	CHIRANJEEB SARMA ROY Versus SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MR R K MOUR FOR CAVEATOR
		CHIRANJEEB SARMA ROY Versus SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MR R K MOUR FOR CAVEATOR
ORDERS				
22	I.A.(Civil)/1989/2023 WITH LCR, FIXED in MACApp./112/2023 WITH MACApp./112/2023	SMTI SULEKHA DAS AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED	MR. A SHAKIL	MS. R D MOZUMDAR
		THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
23	I.A.(Civil)/388/2024 in RSA/276/2014 (D/O), B/O in RSA/276/2014 WITH I.A.(Civil)/390/2024	SAFED ALI, Versus JAINAL ALI AND ORS.		
		SAFED ALI Versus JAINAL ALI AND ORS.		
HEARING				
24	MACApp./396/2017 CAVT. NO. 644/2017 PART-HEARD, WITH LCR, B/O WITH I.A.(Civil)/2638/2017 in MACApp./396/2017	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
		THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR

25	RSA/63/2011 CAVT. NO. 1630/2010 WITH LCR, B/O	MD. TAUFJIUDDIN ALI, Versus MD.MASHER ALI AHMED and 8 ORS,	MR.B C DAS MS.S ROY MR.U DUTTA	MR.J AHMED MR.M DUTTA MR.P A AHMED MR.R ALI FOR CAVEATOR MR.G MISHRA
26	RSA/39/2017 CAVT. NO. 1274/2016 WITH LCR, B/O	LEGAL HEIRS OF LATE AKHAR ALI SK MD SHAHJAHAN ALI SON and 5 ORS Versus MD NASER UDDIN SK and 5 ORS	MRG P BHOWMIK MS.J PURKAYASTHA MS.M KALITA MS.P CHETIA	MR.R J BORDOLOI MR. A K HUSSAIN (R-1,2,4,5) MS S HAZARIKA (R-1,2,4,5) MS.M SARMAH MR. B HUSSAIN (R-1,2,4,5) MR.R ALI MS.M NATH FOR CAVEATOR
27	MACApp./502/2018 WITH LCR, FIXED	SRI BAPPI CHAKRABORTY Versus NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)
<u>STAY MATTERS</u>				
28	Tr.P.(C)/49/2023 B/O	SMTI BINU DAS NATH Versus GANESH CHANDRA NATH	MR. R CHETRI MR U SAIKIA MR N MILI	MS. J PAUL MR N MILI MS C BURAGOHAİN M S BAISHYA

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
50 Crl.Rev.P./226/2016 (AT 10:15 AM)	MADANLAL AGARWAL Versus THE STATE OF ASSAM AND ANR	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN	MR.P DAS(R-2) MR.H MAURYA(R-2) MR.D K KOTHARI(R-2) MRR K MOUR(R-2) MS.L SRIVASTAVR-2 MR.P JAIN(R-2) MR.B P CHANGMAI(R-2) PP, ASSAM MR.R C SANCHATI(R-2) MRS SANCHETI(R-2)
51 Bail.Appln./3765/2023 (AT 10:15 AM)	BAIJU THAKUR Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
52 Bail.Appln./53/2024 (AT 10:15 AM)	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR. S BORUAH	PP, ASSAM
WITHDRAWAL			
53 Bail.Appln./4610/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	AMIR ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
ADMISSION			
54 Crl.Pet./638/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED	MD. JEKIRUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. A BEGUM P DEKA	MR. T ROY (P,2) MRS. B SARKAR (P,2) PP, ASSAM
BAIL HEARING (BA)			
55 Bail.Appln./353/2024 WITH OFFICE NOTE, FIXED	NIRANJAN DEKA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
BAIL HEARING			
56 AB/1913/2023 FIXED	MURTAZA ADIL Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM

57 [AB/2963/2023](#)
FIXED

MUNINDRA DEKA
Versus
THE STATE OF ASSAM

MR. V N UPADHYAY
MS P MISHRA

PP, ASSAM

ORDERS

58 [Crl.Rev.P./566/2023](#)
FIXED

JESMIN RAHMAN
Versus
THE STATE OF ASSAM AND 8 ORS

MR. M U MAHMUD
MRS. M SAIKIA
MR S H MAHMUD
MR S ISLAM
MR. S. SUR
TOSLIMA BEGUM

PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
15 WP(C)/3511/2020 B/O	AMBAR ALI AHMED AND 5 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. A M KHAN MR. S ISLAM	SC, PNRD GA, ASSAM MR. S AHMED MD Y ALI
16 WP(C)/3492/2020	AMBAR ALI AHMED AND 5 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. A B BHUYAN MR. A M KHAN MR. M A I HUSSAIN MR. S ISLAM	SC, PNRD GA, ASSAM MR. S AHMED MD Y ALI
TOP OF THE LIST			
17 WP(C)/6138/2017 PART-HEARD, FIXED	M/S ATANU GANGULY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	MR.S C KEYAL SC, FINANCE and TAXATION MR.B GOGOI MR. B SARMA SC, CENTRAL EXCISE SC, RAILWAY
ADMISSION			
18 WP(C)/6909/2015 FIXED	M/S TOPCEM INDIA Versus THE UNION OF INDIA and 5 ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	C.G.C. MR.S CHAMARIA MRM R ADHIKARI SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
19 WP(C)/1628/2019 FIXED	JONAKI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MRS S BARUAH (R-5) SC, REVENUE SC, NF RLY
HEARING			
20 WP(C)/2233/2015 PART-HEARD, FIXED	KANI RAM JALAN @ RAKESH JALAN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.S CHAMARIA MR.D SARMA MR.M PHUKAN	MRM HAZARIKA SC, G M D A(R-1 TO 3)
WITH I.A./136/2015 in WP(C)/2233/2015	KANI RAM JALAN @ RAKESH JALAN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.S CHAMARIA MR.D SARMA MR.M PHUKAN	MRM HAZARIKA SC, G M D A(R-1 TO 3)

21	WITH WP(C)/2746/2015	M/S NARMADA AGENCIES Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
22	WITH WP(C)/2748/2015	MAHAVIR CHAND JANIN Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
23	WITH WP(C)/2749/2015	SMTI PRATIMA GOGOI, Versus THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.J PATOWARI	SC, G M D A
24	WITH WP(C)/2750/2015	ADITYA BAISHYA SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
25	WITH WP(C)/2751/2015	ARKASISH CHALIHA Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI MR.B K KASHYAP	SC, G M D A
26	WITH WP(C)/2752/2015	M/S RR ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
27	WITH WP(C)/2753/2015	PIUSH AGARWAL Versus THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.B K KASHYAP MR.J PATOWARI	SC, G M D A

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TO BE SPOKEN TO

13	WP(C)/7431/2018	HIMANI BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR. S C BISWAS MR. S C BISWAS MR. R MAJUMDAR MRS R DEKA MS. K L R YANTHAN MS A PARVEEN	MR B D DAS SC, BTC
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ADMISSION

14	WP(C)/5004/2018 FIXED	NUR ISLAM AND 19 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR P S DEKA SC, REVENUE
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
45 Bail Appln./3136/2023	GULSHAN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. U NANDA MS A BORAH MS. J GHOSH	MR. B B GOBOI (ADDL.PP, ASSAM)
46 Bail Appln./3867/2023	NAJIRUDDIN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS A BORAH	PP, ASSAM
47 Bail Appln./4154/2023	SHIAB UDDIN @ SIAB UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
48 AB/205/2024	INDRAJIT BORA Versus THE STATE OF ASSAM	MR G SAHU MR D J HALOI JYOTISH DAS	PP, ASSAM
<u>WITHDRAWAL</u>			
49 Bail Appln./4132/2023 WITH CASE RECORD(SCANNED COPY), B/O	MUSTAFA AHMED AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>MOTION (BA)</u>			
50 Bail Appln./414/2024 B/O	VINOD KUMAR MANOHARLAL JAIN AND 2 ORS. Versus THE UNION OF INDIA	M K BORAH MS. P. KASHYAP S AHMED	SC, CUSTOMS
<u>ADMISSION</u>			
51 W.P.(CrI.)/33/2022 FIXED	GULAM NABI AZAD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS
52 CrI.Rev.P./322/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	IJAJUL HUSSAIN Versus MRS. SAJIDA BEGUM	MR. J AHMED	MR. M K SARMA
<u>ORDERS</u>			
53 I.A.(CrI.)/626/2023 WITH LCR 5 FILES, FIXED in CrI.A./265/2023	MUNINDRA MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. M CHOUDHURY MR. D BORA MR. N MAHAJAN	MS. D SAIKIA(AMICUS CURIAE) PP, ASSAM

WITH
[Crl.A./265/2023](#)

MUNINDRA MALAKAR
Versus
THE STATE OF ASSAM AND ANR.

MR. A CHAUDHURY
MR. M CHOUDHURY
MR. D BORA
MR. N MAHAJAN

MS. D SAIKIA(AMICUS
CURIAE)
PP, ASSAM

54 [I.A.\(Crl.\)/138/2024](#)
B/O
in Bail Appln./1479/2023

RAZOUSITO
Versus
THE UNION OF INDIA

MR. T ISLAM

SC, NCB

WITH
[Bail Appln./1479/2023](#)

RAZOUSITO
Versus
THE UNION OF INDIA

MR. T ISLAM
MS K DAS

SC, NCB

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29)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
50 Crl.Pet./7/2024 B/O	AMAL DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
<u>ADMISSION</u>			
51 Crl.Rev.P./554/2022 WITH LCR 2 FILES, B/O	MD. SOBAHAN ALI Versus AYESHA KHATUN	MR. B CHOWDHURY	MD E AHMED MR. F A HASSAN
<u>BAIL HEARING (BA)</u>			
52 Bail Appln./288/2024 FIXED	MONOWARUL HOQUE KHAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<u>BAIL HEARING</u>			
53 AB/3543/2023 FIXED	JAHIRUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM PP, ASSAM
54 AB/4331/2023 FIXED	AKKES ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN MR N A MAZARBHUIYA U U KHAN	MR S HOQUE M ISLAM PP, ASSAM
55 AB/206/2024 FIXED	MD. ABDUL RAHMAT Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN MR A K SHARMA MS. B JAIN	PP, ASSAM
<u>ORDERS</u>			
56 Crl.Pet./931/2019 WITH LCR 5 FILES(SCANNED COPY), B/O	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
<u>HEARING</u>			
57 Crl.Pet./154/2022 FIXED	JAYANTAJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR R SENSUA MR D BORAH M. A. OASIS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
44	I.A.(Civil)/389/2024 B/O in WP(C)/7246/2023 WITH WP(C)/7246/2023	AMRAN HUSSAIN Versus MD FAIZUR RAHMAN AND 5 ORS	MS. S K NARGIS MS S SARMA HAZARIKA	MD. S HUDA
	WITH I.A.(Civil)/158/2024 in WP(C)/7246/2023	MD FAIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	SC, ELEM. EDU
	WITH I.A.(Civil)/158/2024 in WP(C)/7246/2023	BILLAL ALI Versus MD FAIZUR RAHMAN AND 5 ORS.	MR. A R BHUYAN MS. S K NARGIS MS S BEGUM MS N SULTANA	MD. S HUDA
HEARING				
45	WP(C)/2891/2014 CAVT. NO. 650/14 PART-HEARD, FIXED	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR K K MAHANTA (Sr. Advocate) (r-4) MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MR. K M MAHANTA (R-4) MS.P KHOOND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
	WITH I.A.(Civil)/3685/2023 in WP(C)/2891/2014	DILIP CH. HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE	SC, HIGHER EDU MR.B D KONWAR MR J H SAIKIA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	Crl.Rev.P./60/2022 BA 3150/2021(D/O), LCR 2 FILES, FIXED	MAHESH RAY @ ROY Versus THE UNION OF INDIA AND ANR	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	MR. S C KEYAL SC, NCB

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/731/2024 B/O	SURANJANA KAKOTY Versus THE STATE OF ASSAM AND 3 ORS	MS S SARMA HAZARIKA	SC, SEC. EDU.
56	WP(C)/733/2024 B/O	SALEHA BEGOM LASKAR Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, ELEM. EDU
ORDERS				
57	Review.Pet./18/2024 CAVT. NO.01062/024, B/O	KORMAN ALI SHEIKH AND ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR A SARMA MR. S CHOWDHURY	SC, ELEM. EDU MR. R ISLAM FOR CAVEATOR SC, SSA

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